## Government of Gujarat Health & Family welfare Department Sachivalaya, Gandhinagar Dated the 15th June 2020 <u>Notification</u>

## <u>No.GP/20/NCV/102020/SFS-1/G</u>

The Epidemic Disease Act, 1897 WHEREAS in exercise of the powers conferred by The Epidemic Disease Act, 1897 The Government of Gujarat has made the Gujarat Epidemic Diseases, COVID-19 Regulations, 2020;

AND WHEREAS in exercise of the power Conferred under the Disaster Management Act, 2005, the Government has issued Guidelines to follow to contain. Corona para no. 5(13) vide notification No.GG/28/2020/v-1/KAV/102020/482 dated 30/05/20 for compulsorily wearing of face cover in public places, in work places and during transport or spitting in public places and fine of RS. 200/for non-compliance is prescribed for not wearing a face cover in all public and work places and during transport and spitting in public;

NOW THEREFORE in exercise of the power conferred by clause (ii) of para 2 of the Gujarat Epidemic Diseases, COVID-19 Regulations, 2020, the State Government also authorizes the police personnel not below the rank of Head constable to collect the fine of not wearing a face cover in all public and work places and during Transportation and Spitting in public places in addition to the municipal Commissioner, the Collectors, Municipalities and Local Governments earlier authorized to collect the fine for violating the norms of the "Gujarat Epidemic Diseases, COVID-19 Regulations, 2020".

By order and in the name of Governor of Gujarat,

(I.M.QURAISHI)

Joint Secretary to Government Health & Family Welfare Department

A copy of the above is forwarded to the following for information and compliance:

- 1. Principal Secretary to the Hon'ble Governor of Gujarat, Rajbhavan, Gandhinagar. (by letter)
- 2. Principal Secretary to the Hon'ble Chief Minister of Gujarat, Swarnima Sankul-1, Gandhinagar.
- 3. Personal Secretary to the Hon'ble Deputy Chief Minister of Gujarat, Swarnima Sankul-1, Gandhinagar.

- 4. Joint secretary to Chief Secretary, Gandhinagar
- 5. ACS/PS/Secretaty of All the Department of Sachivalaya, Gandhinagar
- 6. Additional Chief Secretary, Home Department, Sachivalaya, Gujarat
- 7. The commissioner, Health and Medical Services and Medical Educations, Gandhinagar
- 8. All HoD's of this Department.
- 9. Director General & Inspector General of Police, Gujarat State,
- 10.All the Municipal Commissioners in the State of Gujarat.
- 11.All The Police Commissioners in the State of Gujarat
- 12.All District Collectors in the State of Gujarat.
- 13.All District Superintendents of Police in the State of Gujarat.
- 14.System Manager, Health & Family welfare Department, Gandhinagar
- 15.Select file

## To,

- 1. The Assistant Draftman,
  - Translation unit, Block-4/4,

Legislative and parliamentary affairs department, Sachivalaya

With a request to translate this Gazette copy into Gujarati and sent the 25 copies to this department and to Home Department Government.

- 2. The Manager, Government Press,
  - Sector 30, Gandhinagar.

With a request to publish in the Gujarat Government Gazette and to send the 25 copies to this department and to Home Department Government.

(Ripal Prajapati)

## Section Officer Heath & Family Welfare Department